

- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) As announced in the Union Budget Speech 2019-20, it has been envisaged to ensure Har Ghar Jal (piped water supply) to all rural households by 2024 under the Jal Jeewan Mission. This Programme, under the Department of Drinking Water and Sanitation, Ministry of Jal Shakti will focus on integrated demand and supply side management of water at the local level, including creation of local infrastructure for source sustainability like rainwater harvesting, groundwater recharge and management of household wastewater for reuse in agriculture.

As reported by States on Integrated Management Information System (IMIS), 18.33% of the rural household are having access to drinking water from household tap connection. Under National Rural Drinking Water Programme (NRDWP), providing household connection is purely voluntary action on chargeable basis. State Governments are empowered to provide household connections using funds provided under Finance Commission as well as from the funds provided directly to rural local bodies.

#### **Rain water harvesting in buildings**

3245. SHRI K. J. ALPHONS : Will the Minister of JAL SHAKTI be pleased to state:

- (a) the percentage of rain water being harvested in the country presently;
- (b) whether it is possible to make it mandatory for all buildings, including residential areas with an area of 1000 sq. feet and above to have water harvesting system; and
- (c) whether to begin with, water harvesting system can be installed in all Government buildings?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) As per assessment India receives annual precipitation of about 4000 BCM (Billion Cubic Metre). After accounting for evaporation and evapo-transpiration etc, the average annual water availability in the Country has been assessed as 1869 BCM as natural run-off. It has been estimated that owing to topographic, hydrological and other constraints, the utilizable water is 1122 BCM which comprises of 690 BCM of surface water and 432 BCM of total annual ground water recharge. The Country has an estimated live storage capacity of 257.812 BCM.

As per information forwarded by Ministry of Housing & Urban Affairs, the Model Building Bye Laws, 2016, has been issued for guidance of the States/UTs which has a chapter on 'Rainwater Harvesting'. 32 States/UTs have adopted the rainwater harvesting provisions. The provisions of this chapter are applicable to all the buildings. The implementation of the rainwater harvesting policy comes within the purview of the State Government/Urban Local Body / Urban Development Authority. As per Model Building Bye Laws- 2016, provision of rainwater harvesting is applicable to all residential plots above 100 sq.m.

Government of India has launched the Jal Shakti Abhiyan which is a time bound campaign with a mission mode approach intended to improve water availability including ground water conditions in the water stressed blocks of 256-districts in India. In this regard, team of officers from Central Government along-with technical officers from Ministry of Jal Shakti have been deputed to visit water stressed districts and to work in close collaboration with district level officials to undertake suitable demand side and supply side interventions. Ministry of Housing and Urban Affairs has also advised Urban Local Bodies (ULBs) to ensure that all Government buildings (Central/State/ULB) must have rain water harvesting structures.

#### **Brahmaputra dressing proposal 2018**

3246. SHRI KAMAKHYA PRASAD TASA : Will the Minister of JAL SHAKTI be pleased to state:

- (a) details of Brahmaputra dressing proposal 2018;
- (b) whether the concept paper Detailed Project Report (DPR) of the said project is ready and whether there is any proposal for taking expert technical know how from any agency, if so, name of project monitoring agency, mode of execution, proposed estimated cost of the project and proposed estimated time of completion; and
- (c) if concept papers/DPR is not yet ready, the hurdles for not submitting the same and steps taken to expedite it?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) There is no such Brahmaputra dressing proposal 2018.

(b) and (c) Though the Water Resources Department, Government of Assam has not prepared any concept paper/DPR for dredging of river Brahmaputra, following steps have been taken in regard to dredging of River Brahmaputra by Govt. of Assam.